

ITEM NO.50

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Civil Appeal No(s). 6240/2021

DARSHAN DEVI & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH DEPARTMENT OF URBAN DEVELOPMENT
SECRETARY & ORS.

Respondent(s)

IA No. 53224/2018 - EXEMPTION FROM FILING O.T.)

WITH

C.A. No. 6241/2021 (III-A)

Date : 17-11-2022 These matters were called on for hearing today.

For Appellant(s)

Mr. Shantanu Krishna, AOR
Mr. Gunjesh Ranjan, Adv.
Mr. Dinesh Bahadur Singh, Adv.
Mr. Ajay Kumar Srivastava, AOR

For Respondent(s)

Mr. Vinay Garg, AOR
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Vaidruti Mishra, Adv.
Mr. Kamlendra Mishra, AOR
Mr. Mukesh Verma, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Kamal Kumar Pandey, Adv.
Mr. Yash Pal Dhingra, AOR
Dr. Sumant Bharadwaj, Adv.
Mr. Vedant Bharadwaj, Adv.
Ms. Mridula Ray Bharadwaj, AOR
Mrs. Surbhi Sharma, Adv.
Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Mr. Vikrant Singh Bais, AOR

Contd....

UPON hearing the counsel, the Court made the following
O R D E R

Both matters

Common respondent Nos.1 to 4 are duly represented.

Parties may file statement of case within the stipulated
time.

Registry to process the matters for listing before the
Hon'ble Court, as per rules.

ATUL M. KURHEKAR
Registrar